

High Court of Jammu and Kashmir at Srinagar.

No: 704

Order

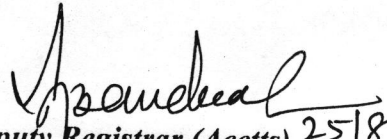
Dated: 25/08/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs

S.No	Name of the court	Salary	POL	O.E.	RRT	2071-P&ORB (NPS)	Elect
1.	Pr. D&S Judge, Jammu.	60.00	0.40	0.30	0.063 (Ins. Of Veh)	---	15.00
2.	Spl.Mob. Mag. Bhandarwah.	-----	-----	-----	-----	0.15	---
3.	P&T(Elect) Mag. Srinagar.	8.00	0.10	0.10	-----	-----	---
4.	Munsiff, Samba.	8.00	0.10	0.10	-----	-----	---
5.	Addl. Mob. Mag. Doda.	8.00	-----	-----	-----	-----	---

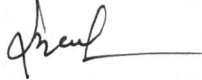
By Order.



Deputy Registrar (Accts) 25/8

No: 21719-28/A Dated: 25/08/2017

Copy to the:-

1. Pr. D&S Judge, Jammu.
2. Spl.Mob. Magistrate, Bhandarwah.
3. P&T (Elect) Magistrate, Srinagar.
4. Munsiff, Samba.
5. Addl. Mobile Magistrate, Doda.
6. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
7. Try. Officer, Saddar Try. Srinagar..
- 8-10. Try. Officer, Bhandarwah/Samba/Doda..
..... for inf. And n/a.
11. Order book.

9/c n/c for up-lookup



Deputy Registrar (Accts) 25/8